

b ITEM NO.95

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 33087/2014

MAHESH CHANDRA MISHRA

Petitioner(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

Respondent(s)

Date : 12/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Swarup, Adv.
M/s Manoj Swarup & Co., Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent is still
awaited.

List again on 27.4.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.03.16
17:42:35 IST
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